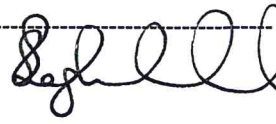


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/10	TP 23/16	For Hearing	397/ 398	K. Inbalathan Vs. Ver Terra Products India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghuram Gadambi for C.K.Nandakumar 9900039859	Petitioner	

Counsel for petitioner is present. He requested time to serve notice on R-2 through courier, E-mail and Air mail. Chartered Accountant for R-4 is present. Counsel for petitioner requested time to file objections for the discharge application filed by R-4.

List it on 20.10.2017.


MEMBER (J)


MEMBER (T)